

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 08

CP. No. 159/241-242/PB/2022

IN THE MATTER OF:

Gagan Bhardwaj ... Applicant/Petitioner
Vs
Vet Medicure Solutions Private Limited & Ors. ... Respondent

Order under Section 241-242 of the Companies Act, 2013.

Order delivered on 29.09.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhay Kaushik, Ms. Himani Babbar, Advs.
Mr. Mohit, Adv.
For Respondent :

ORDER

Notice of the petition be issued to the respondent/non-applicant returnable on 20.10.2022.

Meantime hard copies of the petition and other pleadings be filed before the next date of hearing.


(RAMALINGAM SUDHAKAR)
PRESIDENT


(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)